



**GOVERNMENT OF KERALA**

**Abstract**

Disaster Management Department – COVID 19 -Release of fund to District Collector, Malappuram. – Sanction accorded – Orders issued.

**Disaster Management (A) Department**

**G.O.(Rt)No.419/2020/DMD** Dated,Thiruvananthapuram, 15/04/2020

- Read 1.GO(Ms)No.10/2020/DMD dated 19/03/2020  
2. GO(Rt)No.410/2020/DMD dated 02/04/2020.  
3. Letter No.DCMPM/1734/2020-DM dated 09.04.2020 from the District Collector, Malappuram.

**ORDER**

As per Government Order read as 1st paper Government have declared COVID 19 as a State Specific Disaster. As per Government Order read as 2nd paper, an amount of Rs.50 lakh each to all District Collectors have been allotted for carrying out various control and preventive activities in connection with nCorona Virus outbreak.

2) The District Collector, Malappuram furnished a utilization report showing that an amount of Rs. 49 lakh has been utilized out of Rs 50 lakhs allotted to the District and has requested for an additional amount of Rs.2 Crore (Two Crore only) for meeting the expenses in connection COVID response activities.

3) Government have examined the matter in detail and are pleased to release an amount of Rs. 2 Crore to District Collector, Malappuram from the Head of Account "2245-02-101-94-01-Flood Other Items NP"for COVID-19 response and relief measures.

4) The fund should be utilized only for the purpose for which it is allotted. The amount should be utilized from the current year budget subject to the conditions laid down in the SDRF norms. Utilization Certificate should be furnished to Government on time.

(By order of the Governor)

**VENU V**

**PRINCIPAL SECRETARY**

The Commissioner, Land Revenue, Thiruvananthapuram.

The District Collector, Malappuram

The Member Secretary, Kerala State Disaster Management Authority, Observatory Hills, Vikas Bhavan P.O, Thiruvananthapuram-33

The Principal Accountant General (Audit) Kerala, Thiruvananthapuram

The Accountant General (A&E) Kerala, Thiruvananthapuram

The Information Officer, Web & New Media,I&PRD

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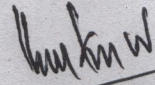
Copy to

PS to Minister (Revenue & Housing)

PS to Additional Chief Secretary (Revenue & DM)

Finance Officer, Disaster Management Department

Forwarded /By order



Section Officer